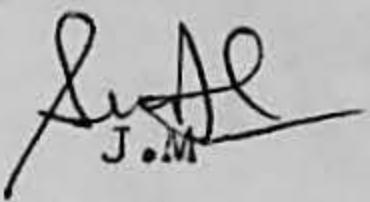


O.A. 863/94

17/3/99

Hon.Mr. S. Dayal, A.M.
Hon.Mr. S.K. Agrawal, J.M.

None present for the applicant. It appears for the order-sheet that earlier when the O.A. was listed in the past years, none remain present. None is present today also. The O.A. is therefore, dismissed in default and for non-prosecution.


A.M.

/m.m./